

(a) the steps being taken to bring about similar standards of medical education in all the States in India;

(b) the number of medical colleges still under private management and steps being taken to either nationalise them or save the admission seekers and their parents from exploitation;

(c) the names of States which have still given long rope to private parties or individuals to run medical colleges within their jurisdictions; and

(d) whether there is any plan with the view that medical graduates are produced exactly in proportion to the demand and thus avoid unemployment of doctors?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The Medical Council of India which is a statutory body constituted under the Indian Medical Council Act, 1956 has laid down the undergraduate medical curriculum, standard requirements for medical colleges, teacher's eligibility qualifications, convention for appointment of examiners etc. to maintain similar standards of medical education in the country. The Council also carry out periodical inspections of the colleges to ensure that the standard in the colleges is maintained as per the recommendations of the Medical Council of India.

(b) There are at present 10 medical colleges which are run under private management. Medical education is purely a State subject and it is for the State Government concerned to step in and take them over, if they so desire.

(c) Karnataka, Punjab, Tamil Nadu and Maharashtra are the States where the 10 private medical colleges are situated. As far as the Government of India are aware, no medical college has been set up under private management after 1973.

(d) The Government of India are of the view that the present turn-out of about 12,500 medical doctors annually

would be sufficient to meet the doctors' manpower requirements of the country and no new medical colleges should be opened during the Fifth Five Year Plan.

विद्यार्थियों में नशीली वस्तुओं के सेवक की आदत

1508. श्री चतुर्भंज : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजधानी में विद्यार्थियों को, जिनमें लड़के और लड़कियां दोनों शामिल हैं, नशीली वस्तुओं के सेवन की आदत पड़ गई है ; और

(ख) यदि हां, तो इन युवक-युवतियों को इस बुराई से रोककर इनका स्वास्थ्य सुधारने हेतु सरकार द्वारा क्या कार्यवाही की जा रही है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) और (ख) . इस आशय की रिपोर्ट मिली है कि विशेषकर छात्रों में मादक पदार्थों के सेवन का प्रचलन बढ़ रहा है । अतः केन्द्रीय सरकार ने एक समिति नियुक्त की है जो अन्य बातों के साथ साथ यह भी जांच करेगी कि देश में, विशेषकर छात्रों में दवाइयों की लत किस हद तक है और इस संबंध में कम्पनी सिफारिशें पेश करेगी । समिति की सिफारिशों की प्रतीक्षा की जा रही है ।

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1509. SHRI K. RAMAMURTHY:  
Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
be pleased to state: